

THE SCHEDULE (Revised) DRAFT

Name of the Post	Number of Posts	Classification	Level in Pay Matrix	Whether selection or non-selection post
1. Chief Editor	01* (as on the date of notification) * Subject to variation depending on workload	General Central Service, Group 'A' 'Gazetted' 'Non-Ministerial'	Level -13 (Rs.123100-215900)	Selection Post
1	2	3	4	5
Age limit for direct recruits	Educational & Other Qualifications required for direct recruitments		Whether age and educational qualifications prescribed for direct recruitment will apply in the case of promotees	Period of probation, if any
Not applicable	Not applicable		Not applicable	Not Applicable
6	7	8	9	
Method of recruitment, whether by direct recruitment or by promotion or by deputation or by absorption and percentage of the posts to be filled by various methods				
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Promotion failing which by deputation (including short-term contract)

Promotion:-

Editor in level-12 in the pay matrix (Rs. 78,800-2,09,200/-) of Vidhi Sahitya Prakashan, Legislative Department with five years regular service in the grade and having successfully completed training of two weeks duration in the relevant field or area.

Note :- Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors shall also be considered provided they are not short of the requisite or eligibility service by more than half so such qualifying or eligibility service or two years, whichever is less, and have already completed such qualifying or eligibility service.

Deputation (including short-term contract)

Office of the Central Government or State Government or Union Territories or Recognized Research Institutions or Universities or Public Sector Undertakings or Semi- Government or Statutory or Autonomous Organizations,---

- (A) (i) Holding analogous posts on regular basis in the parent cadre or department; or
(ii) with five years service in the grade rendered after appointment thereto on a regular basis in the post of in level-12 in the pay matrix (

Rs. 78,800-2,09,200/-) or equivalent in the parent Cadre or department; and

(B) Possessing the following education qualifications and experience:-

- (1) (i) Bachelors' Degree in Law from a recognized University/5 years integrated Bachelor's Degree in Law from recognized University; or equivalent; and
- (ii) (a) had been a Member of a State Judicial Service for a period of fifteen years; or
- (b) held a post in the Law Department of State Government for a period of fifteen years; or
- (c) had been a teacher of law for fifteen years; or
- (d) had fifteen years experience in the Editorial Department connected with Law Reports; or
- (e) had fifteen years experience in Editing Law Reports in Hindi or Translation in Hindi of Courts Judgments or statutory drafting or translation in Hindi of Principal and subordinate legislation; or
- (f) Masters' Degree in Law from a recognized University or equivalent with thirteen years experience in teaching or research in Law; and
- (g) had studied Hindi and English both as elective or compulsory subjects Higher Secondary (12th level).
- (h) Working knowledge in computer.

Desirable:-

2. (i) Bachelor's degree from a recognized university with English as a compulsory optional subject at degree level.

Note 1 : The Departmental Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2 : The period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not exceed four years.

Note 3 : The Maximum age Limit for appointment by deputation (including short-term contract) shall be not exceeding 56 years as on the closing date

receipt of applications.

If Departmental Promotion Committee exists, what is its composition

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Circumstance in which UPSC is to be consulted in making recruitment

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Group 'A' Departmental Promotion Committee (for considering promotion) consisting of : -

1.	Chairman/Member, Union Public Service Commission	Chairman
2.	Secretary, Legislative Department	Member
3.	Additional Secretary, Legislative Department	Member

Consultation with the Union Public Service Commission necessary while appointing an officer on deputation (including short-term contract)